

(d) to (f) The requisitioned files/documents as available have been handed over to CBI from time to time.

Allocation of coal blocks to private sector

339. SHRI SANJAY RAUT: Will the Minister of COAL be pleased to state:

(a) whether Government has allocated coal blocks to private sector for exploration;

(b) if so, the names of those companies which have been allocated coal blocks;

(c) whether it is a fact that some companies have not yet commenced work in spite of the expiry of the deadlines for exploration; and

(d) the steps Government would take to annul the coal blocks allocated to the private companies which have not yet commenced work?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir. Coal blocks to private sector companies are allocated only for captive use in their specified end use plants.

(b) to (d) Does not arise in view of reply given at (a) above.

Contractual Workers in CIL

340. SHRI SHYAMAL CHAKRABORTY: Will the Minister of COAL be pleased to state:

(a) how many contractual workers are working in Coal India Limited, subsidiary-wise;

(b) whether there is any pay structure for contractual workers and if so, the details thereof;

(c) what are the medical benefits of the workers; and

(d) what is the system to engage family members of contractual workers in case the workers meet accidents during duty hours?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) At present number of contract workers engaged by contractors in Coal India Limited (CIL) and its subsidiaries is given below. However, it varies from time to time for the private parties/contractors, who are engaging their own labourers as per requirement.